

NOTIFICATION

In pursuance of this office Notification of even number dated 12.12.2018 inviting applications through online for filling up of 26 backlog posts of District Judges by direct recruitment in accordance with the Karnataka Judicial Service (Recruitment) Rules, 2004 and Amendment Rules 2011, 2015 & 2016, the following 09 (NINE) candidates are qualified for selection as District Judges in the order of merit on the basis of aggregate of the marks obtained in the Written Examination and Viva-Voce:

Sl. No.	Register Number	Name of the Candidate	Claimed Category/Quota	Qualified for Selection under Category/Quota
1	DJM190168	RAVIKUMAR H R	Cat-II(A)	CAT-II(A)-WM*
2	DJM190003	DODDEGOWDA K	Cat-I/RU/KM	CAT-I-UR
3	DJM190215	SADANANDA NAGAPPA NAIK	Cat- II(A)/RU/KM	CAT-II(A)-RU
4	DJM190051	RAHEEMALI MOULASAB NADAF	Cat-I	CAT-I-UR
5	DJM190131	BASAVARAJ GURASIDDA SANADI	SC/RU/KM	SC-KM
6	DJM190076	ANANTHA H	SC	SC-WM*

Sl. No.	Register Number	Name of the Candidate	Claimed Category/ Quota	Qualified for Selection under Category/Quota
7	DJM190002	SUNITHA S G	SC	SC-WM
8	DJM190105	DEVARAJU H M	SC/RU/KM	SC-RU
9	DJM190085	SHOBHA E	ST	ST-UR

Note: The candidates at Sl.Nos.1 and 6 are qualified for selection under Woman quota as per Government Order No.DPAR 34 SeNeNi 95, Bengaluru, dated 15th July 1996.

However, in view of the Interim Orders dated 10.05.2019 and 19.07.2019 of the Hon'ble Supreme Court in Special Leave Petition (Civil) No.14156/2015 (*Dheeraj Mor Vs. Hon'ble High Court of Delhi*), 05 (Five) in-service Judicial Officers mentioned in the above table at Sl.Nos.1, 4, 5, 8 and 9 cannot be appointed as District Judges by direct recruitment.

Hence, only the following 04 (Four) candidates who are members of the Bar are recommended for being appointed as District Judges by direct recruitment, subject to final result of the pending matter before the Hon'ble Supreme Court regarding eligibility of in-service Judicial Officers to be appointed as District Judges by direct recruitment:

Sl. No.	Register Number	Name of the Candidate	Claimed Category/ Quota	Selected Category/ Quota
1	DJM190003	DODDEGOWDA K	Cat-I/RU/KM	CAT-I-UR
2	DJM190215	SADANANDA NAGAPPA NAIK	Cat-II(A)/RU/KM	CAT-II(A)-RU

Sl. No.	Register Number	Name of the Candidate	Claimed Category/ Quota	Selected Category/ Quota
3	DJM190076	ANANTHA H	SC	SC-WM
4	DJM190002	SUNITHA S G	SC	SC-WM

BY ORDER OF THE HIGH COURT


24/8/19
(V. SRISHANANDA)
REGISTRAR GENERAL